

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 55 OF 2019

Dated: 15th May, 2019

In the matter of:

Shree Cement Limited

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

... Appellant(s)

... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **09.08.2019**.

mk

PS/Court Master